

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

E.P. No. 1 OF 2015
In
APPEAL NO.256 OF 2012

Dated : 09th July, 2015

In the matter of :

**M/s. Nava Bharat Ventures Ltd.
Versus
GRIDCO Ltd.**

...Appellant(s)

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **28.08.2015.**

COURT MASTER